

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

RP NO. 18 OF 2015 IN IA NO. 251 OF 2015 &
IA NO. 187 OF 2015 IN APPEAL NO. 21 of 2014

Dated: 24th October, 2016

In the matter of :

Indian Wind Energy Association & Anr.

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

Due to some administrative work, the court could not assemble today in the afternoon session. As agreed by the parties, list the matter on **23.11.2016 at 2.30 p.m.**

(COURT MASTER)